

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Floram Shoes (India) Private Limited Date of Commencement of Liquidation: 09-02-2021; List of Stakeholders as on Date: 31-10-2022; Name of IP: Mr. Amier Hamsa Ali Abbas Rawther; Process Number: 1; Last 5 digit of registration number: 12620

| Sl. no.      | Category of stakeholders  | Summary of claims received |                  | Summary of claims admitted |                  | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|------------------|----------------------------|------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)     | No. of claims              | Amount (Rs.)     |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | NA                         |
| 2            | Liquidation costs incurred till date  | 14                         | 3955997          | 14                         | 3955997          | 0                           | 0                         | 0                                   | NA                         |
| 3            | Secured financial creditors   | 1                          | 431137615        | 1                          | 431137615        | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | NA                         |
| 5            | Operational creditors (Workmen)   | 256                        | 41860290         | 148                        | 2554227          | 0                           | 39306063                  | 0                                   | <a href="#">Annexure 5</a> |
| 6            | Operational creditors (Employees)   | 209                        | 21577968         | 150                        | 4924955          | 0                           | 16653013                  | 0                                   | <a href="#">Annexure 6</a> |
| 7            | Operational creditors (Government Dues)   | 4                          | 32166971         | 4                          | 17143173         | 0                           | 15023798                  | 0                                   | <a href="#">Annexure 7</a> |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 39684500         | 1                          | 39673991         | 0                           | 10509                     | 0                                   | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0                | 0                          | 0                | 0                           |                           |                                     | NA                         |
| <b>Total</b> |   | <b>485</b>                 | <b>570383341</b> | <b>318</b>                 | <b>499389958</b> | <b>0</b>                    | <b>70993383</b>           | <b>0</b>                            |                            |